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QASIM, SYIED MIR : M.A., LL.B.; Congress (Jammu and Kashmir); s. of late Shri Mir Mohammed Shah; b. January 16, 1919; m. Shrimati Maryam Begum, 2 s. and 2 d.; Member, (i) Jammu and Kashmir Constituent Assembly and (ii) Jammu and Kashmir Legislative Assembly, 1951-75; Chief Parliamentary Secretary to Revenue Minister, 1953-57; Minister, 1961-63 and Chief Minister, 1972-75, Government of Jammu and Kashmir; Member, Rajya Sabha, 29-7-1975 to 10-11-1978; Union Minister without portfolio and Minister of Civil Supplies and Cooperation, 1976-77.

Per. Add. : Berzulla, Srinagar (Jammu and Kashmir).

QUASEM, SHRI MOSTAFA BIN : M.A.; C.P.I. (M) (West Bengal); s. of Shri Mohammed Kasem; b. May 6, 1941; m. Shrimati Nure Jahan Mostafa, 1 s. and 1 d.; Member, (i) West Bengal Legislative Assembly, 1977-82 and (ii) Rajya Sabha, 3-4-1984 to 2-4-1990; Vice-Chairman, Rajya Sabha, 1987-88.

Per. Add. : Village and Post Office Nehalpur, District North-24 Parganas (West Bengal).

QURESHI, SHRI ABDUL GAIYUR : M.A., LL.B., 'Sahitya Ratan'; I.N.C. (Madhya Pradesh); s. of Shri Abdul Ghafoor; b. December 6, 1932; m. Shrimati Khursheed Qureshi, 2 s. and 4 d.; Member, Madhya Pradesh Vidhan Sabha, 1962-67; Chairman, (i) M.P. Waqf Board, (ii) M.P. State Administrative Tribunal, March, 1995 to February, 1996, (iii) Select Committee on Bhoodan Yaga Bill and (iv) Assurance Committee, Madhya Pradesh Vidhan Sabha; Member, Rajya Sabha, 10-4-1996 to 9-4-2002; Legal Rememberancer and Secretary, Law and Legislative Affairs Department, Government of Madhya Pradesh, January, 1984 to July, 1986; Judge, Madhya Pradesh High Court, July, 1986 to 1994.

Per. Add. : 5, Shyamala Hills, Bhopal (Madhya Pradesh).

QURESHI, SHRI M. SHAFI: M.A., LL.B.; Congress (Jammu and Kashmir); s. of late Haji Mohamed Amin Qureshi; b. November 24, 1929; m. Shrimati Fatima, 2 s. and 3 d.; Member, Rajya Sabha, 1-5-1965 to 23-1-1967; Union Deputy Minister in the Ministry of Commerce.

Per. Add. : Badshah Chowk, Srinagar (Jammu and Kashmir).